

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) Ind- 3485/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Neeraj Tiwary & another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. APPARAO 9866708054	Counsel for petitioner Neeraj	vapparao@ibcmail.com	U. Appa Rao

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao			

Heard Shri V. Appa Rao, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit that they are resolving the issue with several people, who have not filed the case, and wanted to submit a comprehensive report in respect of all the people who have grievances with the Respondents. Post the case on 16.11.2017. The Learned Counsel for the Petitioner intimated that he will comply with the objections raised by the Registry.

Member (T)

Member (J)